

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

CP No.94/2002 in
OA No.708/2001

29th Nov., 2002

Hon'ble Smt. Lakshmi Swaminatha, Vice Chairman(J)
Hon'ble Smt. Shanta Shastray, Member(A)

N.M. Settelu and Ors. Petitioner

(By Advocate Shri S.P.Saxena)

V/s.

Shri Subir Datta,
Secretary,
Ministry of Defence,
DHQ, PO, New Delhi-110 011. Respondents

(By Advocate Shri R.K.Shetty)

ORAL ORDER

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

Shri S.P.Saxena, learned counsel for the petitioner has fairly submitted that he does not wish to press CP-94/2002 any longer as the respondents have complied with Tribunal's order.

2. In view of the above, CP-94/2002 is disposed of. Notices to the alleged contemners are discharged. File to be consigned to the record room.

Shanta S
(SMT. SHANTA SHASTRY)
MEMBER(A)

Lakshmi Swaminatha
(SMT. LAKSHMI SWAMINATHAN)
VICE CHAIRMAN

abb

29/11/02
order/Judgment despatched
to Appellee and Plaintiff(s)
on 20/11/02

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